	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Persor	ns) Regulations, 20	16	
51. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0		0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0		0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	383000090.35	1	3830000090.35	98.26	0		0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	105395775.00	0	0	0.00	0		105395775.00	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0		0	<u>Annexure 5</u>
6	Operational creditors (Employees)	6	1365828.00	6	1365828.00	0.04	0		0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	36656417	1	34745302.00	0.89	0		1911115	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	5180766.70	5	3036919.70	0.08	0	2143847.00	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	291306490.00	2	28480497.00	0.73	0	262825993	0	<u>Annexure 9</u>
Total		21	4267994252.0499 997	15	3897628637.0499 997	100.00		264969840	105395775	